

ORISSA HIGH COURT

FILING REPORT AS ON :13/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/7874/2025	BUTRU @ NARESH NAG VS STATE OF ODISHA	SWARAJ PATEL VS	BRAHMANITARANG /162 /2023) //	AOR20220000246C202500012
2	D-BLAPL/7875/2025	DIPU NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	HINDOL /59 /2019) //	
3	D-BLAPL/7876/2025	MANSINGH MUNDA VS STATE OF ODISHA	ANITA DASH VS	K.BALANG /13 /2021) //	AOR20220000223C202500003
4	D-BLAPL/7879/2025	SUBASH KELA @ PRADHAN VS STATE OF ODISHA	LOKANATH NAIK VS	CHOUWAR /588 /2024) //	
5	D-BLAPL/7881/2025	MUKESH KUMAR NANDA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /185 /2024) //	
6	D-BLAPL/7884/2025	MANTU PATRA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	CHATRAPUR /43 /2025) //	
7	D-BLAPL/7886/2025	SAMIR KALIA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	PUTASINGH /58 /2022) //	AOR20220001298C202500001
8	D-BLAPL/7887/2025	SHUIAB AKTAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0) //	
9	D-BLAPL/7888/2025	BIKASH NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /25 /2025) //	
10	D-BLAPL/7889/2025	ANNAPURNA NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /25 /2025) //	
11	D-BLAPL/7891/2025	ANIBESH MOHAPATRA @ SIPUN NANA @ NONA VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDALA /35 /2025) //	AOD20240000012C202500051

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12	D-BLAPL/7894/2025	PADMANAV JALA @ PADMANABH JALA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /322 /2024 () //	
13	D-BLAPL/7895/2025	CHENGA @ JAMAL KHAN VS STATE OF ODISHA	RAKESH BEHERA VS	TIGIRIA /38 /2023 () //	
14	D-BLAPL/7903/2025	AJU @ AJAY @ AJAYA PARIDA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /108 /2025 () //	
15	D-BLAPL/7915/2025	RATIKANTA MAHAPATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	/ /0 () //	
16	D-BLAPL/7918/2025 BLAPL/2907/2025	PURNA PARABHOI @ PURAN BHOI VS STATE OF ODISHA	ANITA SAHOO VS	TITILAGARH /225 /2024 SPECIAL JUDGE (POCSO), BALANGIR(Balangir) Spl/0000106/2024	
17	D-BLAPL/7919/2025	BANAMALI GOUDA @ MAHALI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KORAPUT SADAR /177 /2024 () //	
18	D-BLAPL/7920/2025	PRAMOD NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	GANIA /102 /2022 () //	
19	D-BLAPL/7921/2025	SUDHIR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /29 /2025 () //	
20	D-BLAPL/7922/2025	PRABHAT @ PRAVAT KUMAR SAHANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
21	D-BLAPL/7923/2025	BASU @ BASUDEV DANTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /130 /2015 () //	
22	D-BLAPL/7925/2025	AMIYAKANTA SAHOO VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	KORAPUT VIGILANCE /6 /2025 () //	
23	D-BLAPL/7927/2025	ARATA SAHU	JUGALA KISHORE PANDA	BOUDH /84 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/7929/2025	BASU @ BASUDEV DANTA	JUGALA KISHORE PANDA	BOUDH /28 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/7930/2025	JAYANTA PRADHAN	BISWARANJAN DALAI	RAGHUNATHPALI /570 /2024	AOR20220003722C202500026
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/7934/2025	BENUSA MALLICK	RONALISHA PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/7936/2025	N.SUMAT @ NEMAKAILU SUMANTA @ N.SUMANT	AMULYA RATNA PANDA	SEMILLIGUDA /26 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/7938/2025	PAPU @ MANOJ KUMAR LENKA	AMULYA RATNA PANDA	Bamapada (Industrial Area) /58 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/7939/2025	GANESH BEHERA	AMULYA RATNA PANDA	CYBER CRIME AND ECONOMIC OFFENCES, KORAPUT /11 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/7946/2025	BHODEBA BHOI	PRATYUSHA NAIDU	DEOGAON /53 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/7948/2025	GYANA RANJAN BALIARSINGH @ CHINTU	AMLAN SHAKTI PAUL	BALIANTA P.S. /53 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/7949/2025	PRAMOD KUMAR TANDI @ TUNA	S.S.RAY (2)	MOHANA /120 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/7951/2025	KANHU BEERA	S.S.RAY (2)	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/7952/2025	BANARANI BARIK	SANDEEP RAJ PANDA	KEONJHAR TOWN /95 /2025	
		VS	VS	()	

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35	D-BLAPL/7954/2025	STATE OF ODISHA NARAYAN GOND VS	TUKUNA KUMAR MISHRA VS	// KUNDEI /83 /2021 ()	
36	D-BLAPL/7957/2025	STATE OF ODISHA BIJAY KUMAR MANDAL VS	DEBIDUTTA MOHAPATRA VS	// BALIANTA P.S. /22 /2025 ()	
37	D-BLAPL/7958/2025	STATE OF ODISHA SUBHAM SWARUP SEN VS	SANDEEP RAJ PANDA VS	// KEONJHAR TOWN /95 /2025 ()	
38	D-BLAPL/7960/2025	STATE OF ODISHA SADHU SOREN @ CHHOTU VS	DEBIDUTTA MOHAPATRA VS	// CHANDRASEKHARPUR /90 /2025 ()	
39	D-BLAPL/7963/2025	STATE OF ODISHA SRITAM NAYAK @ ALOK KUMAR NAYAK VS	DEBIDUTTA MOHAPATRA VS	// CHANDRASEKHARPUR /90 /2025 ()	
40	D-BLAPL/7969/2025	STATE OF ODISHA RUDRA GOUDA VS	SANTOSH KUMAR MAHANTY VS	// SHERAGADA /475 /2024 ()	AOD20240000242C202500040
41	D-BLAPL/7977/2025	STATE OF ODISHA AMRESH MAHANANDIA @ CONGRESS VS	BIBHUTI RANJAN MOHANTY VS	// BAUNISUNI /27 /2025 ()	
42	D-BLAPL/7978/2025	STATE OF ODISHA AJIT KUMAR NAYAK VS	HARIHAR PANIGRAHI VS	// TUMUDIBANDHA /34 /2025 ()	
43	D-BLAPL/7980/2025	STATE OF ODISHA PRAMOD KUMAR PATNAIK @ BIDESHI PATNAIKGAJENDRA KUMAR BAG VS	VS VS	// BOLANGIR TOWN /220 /2023 ()	AOR20220002233C202500002
44	D-BLAPL/7981/2025	STATE OF ODISHA BABULI SETHI VS	BIBHUTI RANJAN MOHANTY VS	// BAUNISUNI /110 /2024 ()	
45	D-BLAPL/7983/2025	STATE OF ODISHA ASHESH @ ASHES PARIDA VS	SALAUDDIN KHAN VS	// MADHUPATNA /9 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/7985/2025	TARUN SAGAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SEMILLIGUDA /26 /2025 () //	
47	D-BLAPL/7987/2025	ABHISHEK SHARMA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /570 /2024 () //	
48	D-BLAPL/7988/2025	SUBHAM BEHERA VS STATE OF ODISHA	BALGOPAL MISHRA VS	DHANUPALI /23 /2025 () //	AOR20220001945C202500015
49	D-BLAPL/7989/2025	DEEPAK PUTEL VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /324 /2024 () //	
50	D-BLAPL/7991/2025	BANTY @ JIBAN MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	AUL /688 /2024 () //	
51	D-BLAPL/7993/2025	EPILI MITHUN @ MITHUN VS STATE OF ODISHA	SIBA RANJAN POLAI VS	BERHAMPUR TOWN /70 /2025 () //	
52	D-BLAPL/7994/2025	RAJA KISAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	LAIKERA /4 /2024 () //	
53	D-BLAPL/7995/2025	BASANTA @ BASANT BHOI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	RENGALI /145 /2024 () //	
54	D-BLAPL/7996/2025	SANTANU KUMAR MISHRA VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /178 /2023 () //	
55	D-BLAPL/7997/2025	S. BIMAL DORA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	DIGAPAHANDI /52 /2025 () //	
56	D-BLAPL/8002/2025	RAJKUMAR @ RAJKUMAR NISHAD VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 () //	
57	D-BLAPL/8004/2025	CHINMAYA PRADHAN	DEBASIS SAHOO	KEONJHAR TOWN /95 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/8009/2025	YUNUS ALLI GAZI	ASIT KUMAR DAS	G.R.P.S. /9 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/8011/2025	KUNA GHADEI	NILAKANTHA JUJHARSINGH	BANAPUR P.S. /156 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/8014/2025	BILI KHAN @ SAFIK KHAN	ANWAR HUSSEN	TIGIRIA /294 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/8015/2025	SUBRAJEET DAS	KUMAR PRAJWAL	DHANUPALI /23 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CMAPL/10724/2025	SHESHADEV PRADHAN	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		CHAIRMAN CUM MANAGING DIRECTOR NTPC LTD., NEW DELHI		//	
63	D-CMP/10625/2025	SANJAY KUMAR BHUYAN	JAGAJIBAN PRADHAN	//	
		VS	VS	()	
		EXECUTIVE OFFICER, BARIPADA MUNICIPALITY, MAYURBHANJ		//	
64	D-CMP/10632/2025	SUBHAKANT SAHOO	DEBA NARAYAN PATNAIK	//	
		VS	VS	()	
		SOMANATHA DAS		//	
65	D-CONTC/10592/2025	BICHITRA NANDA GOUDA	ADV.	//	
		VS	VS	()	
		DIBYA JYOTI PARIDA, IAS		//	
66	D-CONTC/10600/2025	SUJATA TRIPATHY	RASMI RANJAN DASH	//	
		VS	VS	()	
		SIDDARTH SHANKAR SWAIN, COLLECTOR AND DISTRICT MAGISTRATE, PURI		//	
67	D-CONTC/10602/2025	SUBASH SETHI	RASMI RANJAN DASH	//	
		VS	VS	()	
		S.PRAVEEN KUMAR, IPS		//	
68	D-CONTC/10607/2025	OM PRAKASH PATEL	ADV.	//	
		VS	VS	()	

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69	D-CONTC/10608/2025	VIR VIKRAM YADAV,PRINCIPAL SECRETARY,WORKS DEPT.,BBSR,KHORDHA BIJOY CHANDRA TRIPATHY VS	ADV. VS	// // 0	
70	D-CONTC/10614/2025	VIR VIKRAM YADAV,PRINCIPAL SECRETARY,WORKS DEPT.,BBSR,KHORDHA MANAGOBINDA BHANJA VS	ADV. VS	// // 0	
71	D-CONTC/10615/2025	ANU GARG,IAS PRAHALLAD BEHERA VS	ADV. VS	// // 0	
72	D-CONTC/10616/2025	BIDYADHAR SAHOO,DIRECTOR,IIT,SARANG,DHENKANAL KRISHNA KUMARI BISWAL VS	ADV. VS	// // 0	
73	D-CONTC/10617/2025	ASWATHY S., IAS B. KHOJA RAO VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
74	D-CONTC/10619/2025	GIRISH S.N,COMM-CUM-SECRETARY,PR AND DRINKING WATER DEPARTMENT,BBSR,KHURDA PRATAP KUMAR PATNAIK VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
75	D-CONTC/10622/2025	GIRISH S.N,COMM-CUM-SECRETARY,PR AND DRINKING WATER DEPARTMENT,BBSR,KHURDA JAYANTA KUMAR MUND VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
76	D-CONTC/10623/2025	GIRISH S.N,COMM-CUM-SECRETARY,PR AND DRINKING WATER DEPARTMENT,BBSR,KHURDA MANMOHAN PATRA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
77	D-CONTC/10624/2025	GIRISH S.N,COMM-CUM-SECRETARY,PR AND DRINKING WATER DEPARTMENT,BBSR,KHURDA NARAYAN BHOI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
78	D-CONTC/10627/2025	GIRISH S.N,COMM-CUM-SECRETARY,PR AND DRINKING WATER DEPARTMENT,BBSR,KHURDA KSHYAMA SAGAR SAHOO VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
79	D-CONTC/10633/2025	GIRISH S.N,COMM-CUM-SECRETARY,PR AND DRINKING WATER DEPARTMENT,BBSR,KHURDA MAMATA NAYAK VS GIRISH S.N,IAS	SHASHI BHUSAN JENA VS	// // 0 //	

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80	D-CONTC/10634/2025	SHANTI DUNG DUNG VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// ()	
81	D-CONTC/10641/2025	NITYANANDA NAYAK VS SUBHANKAR MOHAPATRA, IAS	SAIBRATA RATH VS	// ()	
82	D-CONTC/10644/2025	SARAT KUMAR MOHAPATRA VS NIRANJAN BEHERA, DISTRICT EDUCATION OFFICER, JAGATSINGHPUR	DEBASIS SAHOO VS	// ()	AOR20220004309C202500006
83	D-CONTC/10649/2025	LOKAJANANI SAHANY VS DINABANDHU SAHU, PRINCIPAL, ACCOUNTANT GENERAL, BBSR, KHURDA	ADV. VS	// ()	
84	D-CONTC/10670/2025	B. ABAKASH VS VISHAL KUMAR DEV, IAS	ADV. VS	// ()	
85	D-CONTC/10676/2025	KALI KAMAL PADHY VS ANU GARG, IAS	ADV. VS	// ()	
86	D-CONTC/10681/2025	SANTILATA SAHU VS MANORANJAN MALLICK, DIRECTOR, HEADS OF DEPARTMENT BUILDING, BBSR, KHURDHA	SAGARIKA SAHOO VS	// ()	
87	D-CONTC/10688/2025	ANITA MEHER VS SANOJ KUMAR SETHI EX BLOCK EDUCATION OFFICER KANTAMAL	ADV VS	// ()	AOR20230000684C202500005
88	D-CONTC/10713/2025	PANDABA SAHOO VS ASWATHY S., SECRETARY, DEPARTMENT OF HEALTH AND FAMILY WELFARE, BBSR	Swoyam Prabhu Jena VS	// ()	
89	D-CONTC/10716/2025	USHADEBI JINDAL VS MISS AKANKHYA MOHAPATRA, TAHASILDAR AND EXECUTIVE MAGISTRATE, PALLAHARA	ADV VS	// ()	AOD20240000001C202500078
90	D-CONTC/10718/2025	PRASANNA KUMAR CHOUDHURY VS RABINDRA KUMAR NAYAK, FOREST RANGE OFFICER, ATHAGARH FOREST RANGE, CUTTACK	ADV. VS	// ()	
91	D-CONTC/10730/2025	ROHAN KUMAR ROUT	ADV.	//	

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		VS	VS	()	
		ANANYA DAS,IAS		//	
92	D-CRLA/7885/2025	GANGA PANI	DIPAK RANJAN MISHRA	MUNIGUDA /85 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLA/7953/2025	KALIA MOHAPATRA @ SHYAMA SUNDAR MOHAPATRA	ANIL SHAKTI PAUL	INDUASTRIAL,NISA /43 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/7877/2025	JYOTIRANJAN NAYAK @ BHAGU NAYAK	SASHIBHUSAN DAS	BONTH /155 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/7880/2025	ALOK KUMAR PRADHAN	JAGABANDHU SAHU	/ /0	
		VS	VS	()	
		STATION HOUSE OFFICER, CYBER CRIME POLICE STATION, ANDHRA PRADESH		//	
96	D-CRLMC/7882/2025	TRINATH MOHANTY	JYOTIRMAYA SAHOO	SPL.TASK FORCE /9 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/7893/2025	MANJULA KUMARI SABAR @ MANJULA SABAR	RAKESH KUMAR DAS	GUNUPUR /92 /2015	AOR20220001298C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/7908/2025	MAKADAMI NAIK	OM PRAKASH SARAN	MOTANGA /253 /2024	AOR20220000371C202500061
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/7913/2025	KHIROD KUMAR NAYAK	DIPTI RANJAN BHOKTA	UMERKOTE /183 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/7914/2025	KHETRABASI NAYAK	NIRANJAN PANDA	BIDANASI /130 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/7933/2025	BIJAYA KUMAR JAMES	ASHUTOSH MOHANTA	CHANDAKA P.S. /121 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/7935/2025	SEKSAUKAT @ SK SAUKAT	USHARANI PATI	KHANTAPADA /485 /2017	
		VS	VS	()	

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103	D-CRLMC/7962/2025	STATE OF ODISHA MALAYA RANJAN PATNAIK@PATTNAIK VS	SANJIB KUMAR BHANJADEO VS	// HINJILI /93 /2015 ()	
104	D-CRLMC/7971/2025	STATE OF ODISHA DURYADHAN NAYAK VS	ABHISIDDHANTA SAHOO VS	// PURI SADAR /176 /2018 ()	AOR20220000014C202500011
105	D-CRLMC/7979/2025	STATE OF ODISHA MAHESWARI DAS VS	BIBHUTI RANJAN MOHANTY VS	// / /0 ()	
106	D-CRLMC/7982/2025	PRADIPTA KISHORE ROUT JADUNATH SAHU VS	SANTOSH KUMAR MAHANTY VS	// POLASARA PS /826 /2024 ()	AOD20240000242C202500041
107	D-CRLMC/7984/2025	STATE OF ODISHA SIBA PRASAD PATRO VS	SANTOSH KUMAR MAHANTY VS	// / / ()	AOD20240000242C202500039
108	D-CRLMC/7998/2025	STATE OF ODISHA TAPAS RANJANA MAHARANA VS	GOURI MOHAN RATH VS	// ROURKELA CYBER P.S. /2 /2025 ()	
109	D-CRLMC/8001/2025	STATE OF ODISHA RAMESH MELEKA VS	JAJATI KESHARI KHUNTIA VS	// DASMANTAPUR /50 /2020 ()	
110	D-CRLMC/8006/2025	STATE OF ODISHA MADAN MOHAN BHOI VS	SIDDHARTH GOUTAM DAS VS	// KHARIAR /51 /2021 ()	
111	D-CRLMC/8016/2025	STATE OF ODISHA RAMA CHANDRA BEHERA@BIRAPAN BEHERA VS	SUJIT KUMAR DAS VS	// MAHILA P.S. BUXIBAZAR /37 /2018 ()	
112	D-CRLMP/7883/2025	STATE OF ODISHA SUJATA MISHRA VS	SARAT CHANDRA MEKAP VS	// / /0 ()	
113	D-CRLMP/7940/2025 CRLMP/351/2025	SUPT. OF POLICE,KHORDHA ARUNACHALM VS VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// / /0 () //	

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114	D-CRLMP/7966/2025	PRAMOD KUMAR PUHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //	
115	D-CRLMP/7968/2025	PRAMILA SETHI VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	//0 () //	
116	D-CRLMP/7973/2025	MANISHA PATRA VS STATE OF ODISHA	SUVENDU KUMAR BISWAL VS	//0 () //	
117	D-CRLMP/8017/2025	RABINDRA KUMAR MOHANTY VS STATE OF ODISHA	DEBASNAN DAS VS	//0 () //	
118	D-CRLREV/7926/2025	PRASANTA NAYAK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MURUDA /39 /2015 () //	
119	D-CRLREV/7937/2025	SANGRAM DIGGI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
120	D-LAA/10690/2025	JAYANTI NAIK VS SPECIAL LAND ACQUISITION OFFICER, JHARSUGUDA	AMIT PRASAD BOSE VS	// () //	
121	D-MACA/10698/2025	SUSHREE SANGITA RATH VS M/S. THE SVT LOGISTIC PVT. LTD. CHANDMARI, KOHIMA	DEBASISH PATNAIK VS	// () //	
122	D-MACA/10700/2025	SANDHYA RANI DASH VS M/S. THE SVT LOGISTIC PVT. LTD. CHANDMARI, KOHIMA	DEBASISH PATNAIK VS	// () //	
123	D-MACA/10702/2025	RASHMITA KUMARI PANIGRAHY VS M/S. THE SVT LOGISTIC PVT. LTD. CHANDMARI, KOHIMA	DEBASISH PATNAIK VS	// () //	
124	D-MATA/10593/2025	PRATIKSHYA NAYAK @ MAJHI VS SASANKA SEKHAR MAJHI	MAHADEV SAHU VS	// () //	AOR20220002238C202500004
125	D-MATA/10636/2025	SANGITA @ SANGEETA PATRA	ANUPAM DASH	//	

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		VS	VS	()	
126	D-MATA/10686/2025	HADIBANDHU PATRA SANJUKTA PANIGRAHI @ PANDA	SANATAN DAS	//	AOD20250000022C202500002
		VS	VS	()	
127	D-RFA/10704/2025	TAPAN KUMAR PANDA BASANTA KUMAR TRIPATHY	PRABHAT KUMAR DASH	//	
		VS	VS	()	
128	D-RPFAM/10643/2025	HRUSIKESH TRIPATHY HIMANSU BAL	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
129	D-RPFAM/10705/2025	MANORAMA MOHANTY TRUPTIMAYEE SENAPATI @ BEHERA	NITYANANDA BEHURIA	//	
		VS	VS	()	
130	D-RVWPET/10722/2025	RUPESH BEHERA DIRECTOR, INST. OF PHYSICS, BBSR	AKHAYA KUMAR MISHRA	//	
		VS	VS	()	
131	D-RVWPET/10731/2025	PRAVAKAR ACHARYA MAIHAR PRASAD SHARMA	AMIYA BHUSAN DASH	//	
		VS	VS	()	
132	D-WA/10589/2025	STATE OF ORISSA ADDITIONAL CHIEF SECY, HOME DEPTT	SAROJ KUMAR JEE, A.G.A.	//	LOD20240000200C202500133
		VS	VS	()	
133	D-WA/10599/2025	BIJAYA KUMAR MALLICK STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000200C202500134
		VS	VS	()	
134	D-WA/10606/2025	BASUDEV DAS STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000172C202500136
		VS	VS	()	
135	D-WA/10610/2025	BIJAYALAXMI MOHANTY NATIONAL HEALTH MISSION, ODISHA,BBSR	RAMDAS ACHARY	//	
		VS	VS	()	
136	D-WA/10637/2025	BIDYUTLATA BISWAL P.MOHAN REDDY	BABITA KUMARI PATTANAIAK	//	
		VS	VS	()	

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137	D-WA/10689/2025	STATE OF ODISHA ODISHA GRAMYA BANK, KHURDA VS	KAILASH CHANDRA KANUNGO VS	// // ()	
138	D-WP(C)/10590/2025	AKSHAYA KUMAR DASH MANOJ KUMAR BEHERA VS	SUBASH CHANDRA ACHARYA VS	// // ()	AOR20220004051C202500010
139	D-WP(C)/10591/2025	UNION OF INDIA SANTOSH KUMAR MOHANTY VS	ARUN KUMAR PATRA VS	// // ()	
140	D-WP(C)/10594/2025 WP(C)/7549/2025	STATE OF ODISHA JOGAMAYA MISHRA VS	HARIPAD MOHANTY VS	// // ()	
141	D-WP(C)/10595/2025	STATE OF ODISHA BINAPANI MOHANTA VS	TUSHAR KANTA NAYAK VS	// // ()	
142	D-WP(C)/10596/2025	STATE OF ODISHA SUNDAR PRAVAT DAS VS	TATHAGATA SAHOO VS	// // ()	AOD20240000806C202500010
143	D-WP(C)/10597/2025	STATE OF ODISHA NARMADA MOHANTA VS	RAMA KRISHNA BISOI VS	// // ()	AOD20240000311C202500013
144	D-WP(C)/10598/2025	STATE OF ODISHA ASHALATA SINGH VS	RAMA KRISHNA BISOI VS	// // ()	AOD20240000311C202500014
145	D-WP(C)/10601/2025	STATE OF ODISHA RAMLAL TANTY VS	ATUL TRIPATHY VS	// // ()	
146	D-WP(C)/10603/2025	STATE OF ODISHA RAMESH CHANDRA MAHAPATRA VS	BHARAT BHUSAN ROURAY VS	// // ()	
147	D-WP(C)/10604/2025	COLLECTOR CUM D.M. BARAGARH ASHOK KUMAR ROUT VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// // () //	

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148	D-WP(C)/10605/2025	MANJULATA MOHANTY VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //	AOD20240000311C202500012
149	D-WP(C)/10609/2025	PRAHALLAD CHANDRA SAHU VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //	
150	D-WP(C)/10611/2025	LATIKA PATEL VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	// 0 //	
151	D-WP(C)/10612/2025	KHAGESWAR JENA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
152	D-WP(C)/10613/2025	NANDINI NAIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
153	D-WP(C)/10618/2025	KHAGENDRA BISWAL VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //	
154	D-WP(C)/10620/2025 WP(C)/7614/2025	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
155	D-WP(C)/10621/2025	SAROJ KUMAR RAY VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //	
156	D-WP(C)/10626/2025	DR. (SMT) LAXMI SWAIN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
157	D-WP(C)/10628/2025	RATNAKAR BEHERA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
158	D-WP(C)/10629/2025	KRUSHNA CHANDRA SAMAL VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //	
159	D-WP(C)/10630/2025	SANTOSH KUMAR PANIGRAHI	SHASHI BHUSAN JENA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/10631/2025	RAMESH CHANDRA PATTJOSHI	SUBHAM AGRAWAL	//	AOR20220001380C202500011
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/10635/2025	RAMESH CHANDRA PATTJOSHI	SUBHAM AGRAWAL	//	AOR20220001380C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/10638/2025	RAMA HANUMANTA REDDY	BUDHIRAM DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/10639/2025	PRASANTA KUMAR SAHOO	LALIT MOHAN NANDA	//	
		VS	VS	()	
		UNION OF INDIA		//	
164	D-WP(C)/10640/2025	RAMACHANDRA NAYAK	SABYASACHI MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/10642/2025	UTKAL GRAPHITES PVT. LTD., SAMODALA, RAYAGUDA	RAMESH CHANDRA PATNAIK	//	
		VS	VS	()	
		ODISHA ELECTRICITY REGULATORY COMMISSION (OERC), BBSR		//	
166	D-WP(C)/10645/2025	MD NAYEEM @ MAHAMMAD NAYEEM	PRAKASH CHANDRA MISHRA	//	
		VS	VS	()	
		UNION OF INDIA		//	
167	D-WP(C)/10646/2025	BHABAGRAHI PARIDA	SABYASACHI MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/10647/2025	RAMESH CHANDRA PATTJOSHI	SUBHAM AGRAWAL	//	AOR20220001380C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/10648/2025	RAMESH CHANDRA PATTJOSHI	SUBHAM AGRAWAL	//	AOR20220001380C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/10650/2025	RAMESH CHANDRA PATTJOSHI	SUBHAM AGRAWAL	//	AOR20220001380C202500008
		VS	VS	()	

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171	D-WP(C)/10651/2025	STATE OF ODISHA BANAMALI MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
172	D-WP(C)/10652/2025	STATE OF ODISHA GOPAL CHANDRA SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
173	D-WP(C)/10653/2025	STATE OF ORISSA PABITRA SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
174	D-WP(C)/10654/2025	STATE OF ODISHA MUKUNDADEV SAHOO VS	RANJIT MOHANTY VS	// // 0	
175	D-WP(C)/10655/2025	STATE OF ODISHA ACTION RESEARCH FOR HEALTH AND SOCIO ECONOMIC REFORMS VS	MICROBANKING VS	// // 0	AOR20220001432C202500013
176	D-WP(C)/10656/2025	CENTRAL BOARD OF DIRECT TAXES SANTANU KUMAR SAHOO VS	RUCHI RAJGARHIA VS	// // 0	
177	D-WP(C)/10657/2025	STATE OF ODISHA SUSHAMA PARIJA VS	ALOK KUMAR MOHANTY VS	// // 0	
178	D-WP(C)/10658/2025	STATE OF ODISHA M/S GANDHAMARDAN TRAVELS VS	SAMBIT RATH VS	// // 0	
179	D-WP(C)/10659/2025	ODISHA MINING CORPORATION LIMITED RABINDRA KUMAR SETHY VS	KARUNAKAR JENA VS	// // 0	
180	D-WP(C)/10660/2025	DIVISIONAL RETAIL SALES HEAD, BBSR BIJAY KUMAR SWAIN VS	LAMBODAR PRADHAN VS	// // 0	
181	D-WP(C)/10661/2025	STATE OF ODISHA RASHMI BEHERA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/10662/2025	SARASWATI SENAPATI VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //	
183	D-WP(C)/10663/2025	M/S. BIMLA ENTERPRISES, BBSR VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
184	D-WP(C)/10664/2025	BHAJAMAN NAG VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
185	D-WP(C)/10665/2025	NIRMALA MEDICAL STORE, BALASORE VS BALASORE COOPERATIVE URBAN BANK LTD., BALASORE	PRASANTA KUMAR SATAPATHY VS	// 0 //	
186	D-WP(C)/10666/2025	SUBHADRA DAS VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //	
187	D-WP(C)/10667/2025	SABITA NAYAK VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //	
188	D-WP(C)/10668/2025	KARTIK KUMAR BARIK VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //	
189	D-WP(C)/10669/2025	BIPULA KUMARI SARDAR VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //	
190	D-WP(C)/10671/2025	ASHOK KUMAR SAHOO VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
191	D-WP(C)/10672/2025	RAMESH CHANDRA PANDA VS STATE OF ODISHA	BHARAT JALLI VS	// 0 //	AOD20240000581C202500033
192	D-WP(C)/10673/2025	ASHUTOSH ACHARYA VS CHIEF GENERAL MANAGER OF S.B.I., BBSR	LAXMIKANTA MOHANTY VS	// 0 //	
193	D-WP(C)/10674/2025	BISWANATH SAHU	LAXMIKANTA MOHANTY	//	

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		VS	VS	0	
		STATE OF ORISSA		//	
194	D-WP(C)/10675/2025	SANKAR BEHERA	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/10677/2025	TIKESHWAR DEEP	SOUBHAGYA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/10678/2025	AMIT PRASAD	SAROJ KUMAR PADHI	//	
		VS	VS	0	
		STATE OF ORISSA		//	
197	D-WP(C)/10679/2025	HIRANMAYEE NAYAK	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/10680/2025	TUNNATH GOUDA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/10682/2025	PURNA CHANDRA SAHOO	KABIRAJ PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/10683/2025	AMBIKA DEVI SANSKRIT HIGHER SECONDARY SCHOOL, KIRINIPADA, BHADRAK	HOLIKANARAYAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/10684/2025	BENUDHAR JAGADALA	SIDHARTHA DAS	//	
		VS	VS	0	
		A.O. CUM CHIEF MANAGER, SBI, RBO, BARAGARH		//	
202	D-WP(C)/10685/2025	KUSUM TETE	RABI NARAYAN MOHANTY	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
203	D-WP(C)/10687/2025	M/S. RUTU RAJA ROUT, RCMS MARKET COMPLEX, COMPANY BAGH, BBSR	COMPTON NATHAN	//	
		VS	VS	0	
		ASSISTANT DIRECTOR (REVENUE) ESIC, BBSR		//	
204	D-WP(C)/10691/2025	SUPERINTENDING ENGINEER BHANJANAGAR IRRIGATION, BANGALPANI, A.S.C	SURON BANJANANI	//	LOD20240000194C202500137
		VS	VS	0	

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205	D-WP(C)/10692/2025	REGIONAL PROVIDENT FUND COMMISSIONER II GANJAM PRABHATA KUMAR SAMAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202500042
206	D-WP(C)/10693/2025	MAHAPRABHU RESORCES PVT. LTD., ROURKELA VS THE REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK	SASWAT KUMAR ACHARYA VS	// // ()	
207	D-WP(C)/10694/2025	HEMALATA PATRA VS SARASWATI PATRA	SAMAYA KUMAR RAY VS	// // ()	
208	D-WP(C)/10695/2025	LALITA MOHAN PRADHAN VS REGISTERING AUTHORITY -CUM- REGIONAL	BHABANI SANKAR DAS VS TRANSPORT OFFICER, SAMBALPUR	// // ()	
209	D-WP(C)/10696/2025	N GEETANJALI REDDY VS INDIAN OIL CORPORATION LIMITED, BBSR	CHINTU KUMAR AGRAWAL VS	// // ()	
210	D-WP(C)/10697/2025	BHANU LENKA VS ENGINEER-IN-CHIEF, WATER RESOURCES, ODISHA	SADASIVA PATRA (1) VS	// // ()	AOD20230000737C202500020
211	D-WP(C)/10699/2025	JOGENDRA PATTANAIAK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// // ()	AOD20230000737C202500019
212	D-WP(C)/10701/2025	NARAYAN SAHOO VS CHIEF ADMINISTRATOR OF SRI JAGANNATH	TRILOCHAN PANIGRAHI VS MAHAPRABHU MARFAT MANDIRA PARICHALANA COMMITTEE, PURI	// // ()	
213	D-WP(C)/10703/2025	SANGRAM KESHARI PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // ()	
214	D-WP(C)/10706/2025	M/S GDS BUILDERS PVT LTD VS SUPERINTRNDENT CENTRAL GST , RANGE V	MADHAB LAL AGARWAL VS	// // ()	
215	D-WP(C)/10707/2025	SRIDHAR PRASAD SAHU VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// // ()	

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216	D-WP(C)/10708/2025	M/S PDS ESTATE DEVELOPER PVT LTD VS CT AND GST OFFICER	MADHAB LAL AGARWAL VS	// 0 //	
217	D-WP(C)/10709/2025	PANDA INFRAPROJECT (INDIA) PVT. LTD., BBSR VS STATE OF ODISHA	ABINASH BARIK VS	// 0 //	
218	D-WP(C)/10710/2025	DR. SARAT KUMAR PARIDA VS STATE OF ODISHA	KAJATI KESHARI KHUNTIA VS	// 0 //	
219	D-WP(C)/10711/2025	BARUN KUMAR MISHRA VS BRANCH MANAGER OF CHOLA MS GENERAL INSURANCE	BHARAT BHUSAN ROUTHAY VS	// 0 //	
220	D-WP(C)/10712/2025	NISHIKANTA SAMAL VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //	
221	D-WP(C)/10714/2025	SANTOSHINI PARIDA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
222	D-WP(C)/10715/2025	ATMA RANJAN DASH VS MANORANJAN DEY	JIBAN RANJAN DASH VS	// 0 //	
223	D-WP(C)/10717/2025	KANHU CHARAN PATI VS UNION OF INDIA	SIDDHARTH PRASAD DAS VS	// 0 //	AOR20220004593C202500017
224	D-WP(C)/10719/2025	BATAKRUSHNA JENA VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //	
225	D-WP(C)/10720/2025	PRASANA KUMAR DAS VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
226	D-WP(C)/10721/2025	MADAN MOHAN SENDHA VS MAHANADI COALFIELDS LIMITED	SIDDHARTH GOUTAM DAS VS	// 0 //	
227	D-WP(C)/10723/2025	RAGHUNATH BALABANTARAY	BHABANI SANKAR DAS	//	

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239	D-ABLAPL/7890/2025	STATE OF ODISHA SUBHASHMITA SWAIN VS	KARUNAKAR GAYA VS	// NIMAPADA /375 /2024 ()	
240	D-ABLAPL/7892/2025	STATE OF ODISHA TILATAMA @ TILOTAMA PRADHAN VS	TRILOCHAN PANIGRAHI VS	// CHANDANPUR /40 /2025 ()	
241	D-ABLAPL/7896/2025	STATE OF ODISHA CHITTARANJAN SAHOO VS	RAKESH BEHERA VS	// BANARAPAL /111 /2025 ()	
242	D-ABLAPL/7897/2025	STATE OF ODISHA AJAY KUMAR LENKA @ PAPUNI LENKA VS	SISIR CHANDRA DASH VS	// CHOUDWAR /146 /2025 ()	
243	D-ABLAPL/7898/2025	STATE OF ODISHA RUDRA PRASAD GOUDA VS	ANUPAM DASH VS	// CHATRAPUR /81 /2025 ()	
244	D-ABLAPL/7899/2025	STATE OF ODISHA GAJENDRA PRASAD PANDA VS	ANUPAM DASH VS	// GRAM GANJAM /76 /2025 ()	
245	D-ABLAPL/7900/2025	STATE OF ODISHA REYAZUDDIN ANSARI VS	PRIYA RANJAN SINGH VS	// BANARAPAL /106 /2025 ()	
246	D-ABLAPL/7901/2025	STATE OF ODISHA NARAYAN BHOI VS	SATYA NARAYAN MISHRA 4 VS	// SINAPALI /60 /2025 ()	AOR20220001615C202500038
247	D-ABLAPL/7902/2025	STATE OF ODISHA REYAZUDDIN ANSARI VS	PRIYA RANJAN SINGH VS	// BANARAPAL /105 /2025 ()	
248	D-ABLAPL/7904/2025	STATE OF ODISHA PABITRA PRADHAN VS	SAUMYA RANJAN PRADHAN VS	// PURI SADAR /20 /2025 ()	AOD20240000490C202500005
249	D-ABLAPL/7905/2025	STATE OF ODISHA PITAMBAR BEHERA VS	SIDDHARTH GOUTAM DAS VS	// KHARIAR /235 /2024 ()	
		STATE OF ODISHA		//	

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250	D-ABLAPL/7906/2025	SRICHANDAN POLAI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	ASKA /554 /2024 () //	
251	D-ABLAPL/7907/2025	ADITYA JAISWAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //	
252	D-ABLAPL/7909/2025	RAMESH DAS VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BANGOMUNDA /216 /2022 () //	
253	D-ABLAPL/7910/2025	SHAKUNTALA JAISWAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //	
254	D-ABLAPL/7911/2025	GOUTAM KUMAR POLAI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	ASKA /553 /2024 () //	
255	D-ABLAPL/7912/2025	SUNIL KUMAR JAISWAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //	
256	D-ABLAPL/7916/2025	BANOTH PREM SINGH VS UNION OF INDIA (C.B.I)	ANJAN KUMAR BISWAL VS	//0 () //	
257	D-ABLAPL/7917/2025	SK. ABUTALIM VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PURUNABAZAR /53 /2025 () //	AOR20220001207C202500035
258	D-ABLAPL/7924/2025	AJAYA KUMAR PANDA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// () //	AOD20240000116C202500004
259	D-ABLAPL/7928/2025	EKANT @ SURAJ MUKHI VS STATE OF ODISHA	KABINDRANATH SINGH VS	SECTOR-3 /98 /2019 () //	AOR20230000581C202500001
260	D-ABLAPL/7931/2025	JAYANARAYAN PATTANAYAK @ JAYEE PATTNAYAK VS STATE OF ODISHA	KABI NARAYAN MOHANTY VS	//0 () //	
261	D-ABLAPL/7932/2025	SUDHIR KUMAR BAL	ASHOK DAS	//0	

ORISSA HIGH COURT

FILING REPORT AS ON :13/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/7941/2025	BALARAM PRADHAN @ CHANA	DEEPAK KU SAHOO	PATTAMUNDAI RURAL PS /56 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/7942/2025	KUPILI BISHWANATH REDDY	PRATYUSHA NAIDU	GOLANTHARA (BERHAMPUR) /87 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/7943/2025	BIKI @ BIKRAM MALIK	KHUSBU PANIGRAHI	KHANTAPADA /206 /2024	AOR20220002787C202500026
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/7944/2025	JUMA KHAN	DEEPAK KU SAHOO	KENDRAPARA SADAR /128 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/7945/2025	SANATAN DALAI	DEEPAK KU SAHOO	KENDRAPARA SADAR /130 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/7947/2025	MIR ASATULLA	DEEPAK KU SAHOO	KENDRAPARA SADAR /129 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/7950/2025	KANDARPA BARIHA	SURYAKANTA DWIBEDI	PATNAGARH /29 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/7955/2025	BIKI @ BIKRAM MALIK	KHUSBU PANIGRAHI	KHANTAPADA /269 /2024	AOR20220002787C202500027
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/7956/2025	BADAL KUMAR MAHAKUD @ BADAL MAHAKUD	SANDEEP RAJ PANDA	JODA /48 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/7959/2025	BIKI @ BIKRAM MALIK	KHUSBU PANIGRAHI	KHANTAPADA /268 /2024	AOR20220002787C202500028
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/7961/2025	KAMALAKANTA JENA @ TITU	KUMAR PRAJWAL	DASARATHPUR /19 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :13/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/7964/2025	STATE OF ODISHA DOLAMANI KHAMARI VS	SAROJ KUMAR MISHRA VS	// BANHARPALI /50 /2025 ()	
274	D-ABLAPL/7965/2025	STATE OF ODISHA MINI BEHERA VS	KABIRAJ PRADHAN VS	// JATNI P.S. /103 /2025 ()	
275	D-ABLAPL/7967/2025	STATE OF ODISHA KIRTTAN PEREI VS	MANAS KUMAR CHAND VS	// GHASIPURA /36 /2025 ()	
276	D-ABLAPL/7970/2025	STATE OF ODISHA NIHAR RANJAN PRADHAN VS	MANAS KUMAR CHAND VS	// BAGHAMARI /41 /2025 ()	
277	D-ABLAPL/7972/2025	STATE OF ODISHA ANTARYAMI PRUSTY VS	LAXMIDHAR MAHAPATRA VS	// BALIANTA P.S. /637 /2024 ()	
278	D-ABLAPL/7974/2025	STATE OF ODISHA AJAYA @ AJAY KUMAR LENKA VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /167 /2025 ()	
279	D-ABLAPL/7975/2025	STATE OF ODISHA SANJU SINGH BHADRA VS	PRADEEP KUMAR DAS VS	// BHADRAK RURAL /615 /2020 ()	AOR20220001207C202500036
280	D-ABLAPL/7976/2025	STATE OF ODISHA AJAY JENA VS	ABHISIDDHANTA SAHOO VS	// PURI SADAR /38 /2025 ()	AOR20220000014C202500012
281	D-ABLAPL/7986/2025	STATE OF ODISHA KUBERA BEHERA VS	PRIYA RANJAN SINGH VS	// BANARAPAL /105 /2025 ()	
282	D-ABLAPL/7990/2025	STATE OF ODISHA KANHU CHARAN PATRA VS	JAYADEBA BEHERA VS	// BHANJANAGAR /234 /2025 ()	
283	D-ABLAPL/7992/2025	STATE OF ODISHA RAJA KISHORE SAHOO VS	CHIRANJIB ROUT VS	// KANIHA /96 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :13/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/7999/2025	DEBENDRA KUMAR JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KALINGA NAGAR /75 /2025 () //	
285	D-ABLAPL/8000/2025	SAMRUDDIN SAHAJI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	PIRAHAT P.S /50 /2025 () //	AOD20240000603C202500008
286	D-ABLAPL/8003/2025	NILAMA NAIK VS STATE OF ODISHA	SATYABRATA DASH VS	K.SINGHPUR /104 /2023 () //	
287	D-ABLAPL/8005/2025	SK. NASIMUDDIN VS STATE OF ODISHA	SATYABRATA DASH VS	BALICHANDRAPUR /68 /2025 () //	
288	D-ABLAPL/8007/2025	PRIYABRATA TRIPATHY @ GUDU VS STATE OF ODISHA	SATYABRATA DASH VS	CANTONMENT ROAD /59 /2025 () //	
289	D-ABLAPL/8008/2025	MANTU DIGAL VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	LAXMISAGAR P.S. /47 /2025 () //	
290	D-ABLAPL/8010/2025	MOJESH EKKA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	BONAI /244 /2024 () //	
291	D-ABLAPL/8012/2025	BISWAJIT BEHERA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	BAGHAMARI /28 /2025 () //	
292	D-ABLAPL/8013/2025	PRAKASH BISWAL VS STATE OF ODISHA	SANJIT MISHRA VS	BADAMBADI /58 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :13/03/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-RFA/10704/2025 RFA/ /	BASANTA KUMAR TRIPATHY MP	PRABHAT KUMAR DASH	42/2025
2	D-CRLMP/1752/2025 CRLMP/174/2025	SUBHASISH MOHARANA MP	RAKESH KUMAR MALLICK	64/2025
3	D-LAA/10690/2025 LAA/ /	JAYANTI NAIK MP	AMIT PRASAD BOSE	71/2025
4	D-TRP(C)/9240/2025 TRP(C)/69/2025	MANISHA @ UJJANI @ UJJYANI CHOUDHURY MP	MANAS RANJAN BADAJENA	72/2025
5	D-TRP(C)/9242/2025 TRP(C)/70/2025	SARIKA KUMAR @ DIP @ DEEP MP	MANAS RANJAN BADAJENA	73/2025
6	D-JCRLA/57/2021 JCRLA/57/2021	USAT@ASHOK SAHU MP	DURGA PRASAD S.MALLICK, P.M.TARAI	86/2025
7	D-CONTC/9525/2023 CONTC/9525/2023	NARMADA DAS MP	M/S SATYA PRAKASH NATH	115/2025
8	D-CONTC/5169/2024 CONTC/985/2024	SUNIL KUMAR MOHANTY MP		116/2025
9	D-CONTC/5169/2024 CONTC/985/2024	SUNIL KUMAR MOHANTY MP	BIREN SANKAR TRIPATHY	117/2025
10	D-RVWPET/7826/2025 RVWPET/ /	SAYANTAN PANDA MP	ADV.	127/2025
11	D-RVWPET/10722/2025 RVWPET/ /	DIRECTOR, INST. OF PHYSICS, BBSR MP	AKHAYA KUMAR MISHRA	128/2025
12	D-RVWPET/10731/2025 RVWPET/ /	MAIHAR PRASAD SHARMA MP	AMIYA BHUSAN DASH	129/2025
13	D-RVWPET/46047/2024 RVWPET/271/2024	SUSANTA KUMAR MUKHERJEE MP		130/2025
14	D-RVWPET/46047/2024 RVWPET/271/2024	SUSANTA KUMAR MUKHERJEE MP		131/2025
15	D-RPFAM/10643/2025 RPFAM/ /	HIMANSU BAL MP	PABITRA KUMAR NAYAK	136/2025
16	D-RPFAM/40000/2024 RPFAM/299/2024	SANJAY KUMAR NANDA MP	DAYANIDHI MISHRA	137/2025
17	D-MATA/10686/2025 MATA/ /	SANJUKTA PANIGRAHI @ PANDA MP	SANATAN DAS	154/2025
18	D-CMAPL/9754/2025 CMAPL/ /	DIPAK KUMAR GHADEI MP	RAMESH CHANDRA SWAIN	157/2025
19	D-CMAPL/8295/2025 CMAPL/ /	INDIAN PAINTS AND CHEMICALS PVT. LTD. MP	DEVJUTTACK	158/2025
20	D-CMAPL/10724/2025 CMAPL/ /	SHESHADEV PRADHAN MP	SHASHI BHUSAN JENA	159/2025
21	D-FAO/272/2019 FAO/272/2019	MITARANI MOHARANA MP	MANMEET SINGH ARORA	183/2025
22	D-FAO/272/2019 FAO/272/2019	MITARANI MOHARANA MP		184/2025
23	D-CRLREV/7926/2025 CRLREV/ /	PRASANTA NAYAK MP	SAPAN KUMAR LENKA	211/2025
24	D-CRLREV/7926/2025 CRLREV/ /	PRASANTA NAYAK MP	SAPAN KUMAR LENKA	212/2025
25	D-CRLREV/6983/2025 CRLREV/ /	LAXMIPRIYA MOHANTY MP	GOPAL CHARAN MOHANTY	213/2025
26	D-CRLREV/7105/2025	MANAS SAMAL	SOUMYA DEV RAY	

	CRLREV/127/2025	MP		214/2025
27	D-BLAPL/28477/2024	RATNA KESHARI NAYAK @ TULU		
	BLAPL/9724/2024	MP		360/2025
28	D-BLAPL/3814/2025	KUNDAN SAHA		
	BLAPL/1442/2025	MP		361/2025
29	D-BLAPL/4398/2025	JHASKETAN BAGHA		
	BLAPL/1699/2025	MP		362/2025
30	D-BLAPL/17094/2024	KRUSHNA CHANDRA CHOUDHURY @ TUKUNA		
	BLAPL/5887/2024	MP		363/2025
31	D-BLAPL/2874/2025	ABHIRAM DASH @ ABHI	GAGAN BIHARI SINGH	
	BLAPL/1496/2025	MP		364/2025
32	D-RSA/10531/2025	SAJAN KUMAR AGRAWAL @ DHANUKA	MILAN KANUNGO (SR. ADV.)	
	RSA/ /	MP		392/2025
33	D-RSA/54583/2024	ASHOK KUMAR BARAL	NIRANJAN PRASAD PATRA	
	RSA/31/2025	MP		393/2025
34	D-RSA/6295/2025	JAGADISH CHHATTAR @ CHHATAR	AMITABH PRADHAN	
	RSA/ /	MP		394/2025
35	D-RSA/7127/2025	NIRANJAN PATTNAIK	ANJAN PATNAIK	
	RSA/ /	MP		395/2025
36	D-RSA/5561/2025	UNION OF INDIA	BIBHUTI BHUSAN MISHRA	
	RSA/87/2025	MP		396/2025
37	D-RSA/424/2025	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	RSA/14/2025	MP		397/2025
38	D-RSA/424/2025	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	RSA/14/2025	MP		398/2025
39	D-RSA/32518/2024	NILARATAN MOHANTA	SWARUP KUMAR PATNAIK	
	RSA/282/2024	MP		399/2025
40	D-RSA/32518/2024	NILARATAN MOHANTA	SWARUP KUMAR PATNAIK	
	RSA/282/2024	MP		400/2025
41	D-RSA/32518/2024	NILARATAN MOHANTA	SWARUP KUMAR PATNAIK	
	RSA/282/2024	MP		401/2025
42	D-RSA/32518/2024	NILARATAN MOHANTA	SWARUP KUMAR PATNAIK	
	RSA/282/2024	MP		402/2025
43	D-CMP/8993/2025	SANTOSH KUMAR BISWAL	VIVEKANANDA JENA	
	CMP/ /	MP		427/2025
44	D-CMP/10625/2025	SANJAY KUMAR BHUYAN	JAGAJIBAN PRADHAN	
	CMP/ /	MP		428/2025
45	D-CMP/10632/2025	SUBHAKANT SAHOO	DEBA NARAYAN PATTNAIK	
	CMP/ /	MP		429/2025
46	D-CMP/1042/2022	SABI BEHERA	DAMODAR DEO	
	CMP/1042/2022	MP		430/2025
47	D-CMP/9729/2025	CHINARI JHULI SUBUDHI	KISHORE KUMAR MISHRA	
	CMP/ /	MP		431/2025
48	D-ABLAPL/2949/2025	SHASHIKANTA @ MUNA PRADHAN		
	ABLAPL/1214/2025	MP		670/2025
49	D-ABLAPL/19670/2024	OMM @ OMM PRAKASH BEHERA		
	ABLAPL/7810/2024	MP		671/2025
50	D-ABLAPL/8227/2023	PRAKASH KANDI		
	ABLAPL/8227/2023	MP		672/2025
51	D-ABLAPL/11704/2023	RAKHI GAIN		
	ABLAPL/11704/2023	MP		673/2025
52	D-ABLAPL/264/2025	GORA @ AMZAD @ AMJAD KHAN		
	ABLAPL/127/2025	MP		674/2025
53	D-ABLAPL/9273/2024	DASARATHI DALAI		
	ABLAPL/4137/2024	MP		675/2025
54	D-ABLAPL/6082/2025	SAHIL MOHANTY		
	ABLAPL/2379/2025	MP		676/2025
55	D-ABLAPL/6393/2025	BIJAYA KUMAR DAS		
	ABLAPL/2384/2025	MP		677/2025
56	D-ABLAPL/6251/2025	SIBA PRASAD DAS @ SUKANA DAS		
	ABLAPL/2346/2025	MP		678/2025
57	D-ABLAPL/22999/2024	SANJAY KUMAR NAYAK		
	ABLAPL/8315/2024	MP		679/2025

58	D-ABLAPL/24551/2024 ABLAPL/8940/2024	SILU @ PADMA LOCHAN GOCHAYAT MP		680/2025
59	D-MACA/54913/2024 MACA/41/2025	MANAGER LEGAL, M/S SBI GENERAL INSURANCE CO. LTD. MP		718/2025
60	D-MACA/54913/2024 MACA/41/2025	MANAGER LEGAL, M/S SBI GENERAL INSURANCE CO. LTD. MP		719/2025
61	D-MACA/8425/2025 MACA/ /	SOUMENDRA KUMAR MOHANTY MP	ANJAN KUMAR BISWAL	720/2025
62	D-MACA/8425/2025 MACA/ /	SOUMENDRA KUMAR MOHANTY MP	ANJAN KUMAR BISWAL	721/2025
63	D-MACA/70/2023 MACA/70/2023	SASMITA DAS MP	SOUBHAGYA KUMAR DASH	722/2025
64	D-MACA/6026/2025 MACA/ /	SHRIRAM GIC LTD.,SAMBALPUR MP	ADAM ALI KHAN	723/2025
65	D-MACA/8384/2025 MACA/ /	S. MOHAN PATRA@RAO MP	BIRANCHI NARAYAN RATH	724/2025
66	D-MACA/9124/2025 MACA/ /	MANAGER LEGAL(T.P. CLAIM), HDFC ERGO GENERAL INSURANCE CO.LTD., CUTTACK MP	GODABENDRA KUMAR	725/2025
67	D-MACA/7359/2025 MACA/ /	LEGAL MANAGER, HDFC ERGO GENERAL INSURANCE CO., CUTTACK MP	ANIRANJAN CHANDANOSL AUTOMOBILES PVT. LTD.,CUTTACK	726/2025
68	D-MACA/808/2023 MACA/808/2023	BRANCH MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. MP	SURESH KUMAR	727/2025
69	D-MACA/808/2023 MACA/808/2023	BRANCH MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. MP	SURESH KUMAR	728/2025
70	D-CRLMC/6601/2025 CRLMC/999/2025	PARTHAM BEHERA MP	SATYA NARAYAN MISHRA 4	781/2025
71	D-CRLMC/7877/2025 CRLMC/ /	JYOTIRANJAN NAYAK @ BHAGU NAYAKS MP	SASHIBHUSAN DAS	782/2025
72	D-CRLMC/34626/2024 CRLMC/4380/2024	LOKESH KUMAR SAHU@LUKESH MP		783/2025
73	D-CRLMC/7882/2025 CRLMC/ /	TRINATH MOHANTY MP	JYOTIRMAYA SAHOO	784/2025
74	D-CRLMC/7183/2025 CRLMC/ /	PRIYA RANJAN SRICHANDAN MP	SATYA RANJAN PATI	785/2025
75	D-CRLMC/35038/2024 CRLMC/4468/2024	PRAMOD KUMAR SATAPATHY MP	RABINDRANATH PRUSTY	786/2025
76	D-CRLMC/11284/2024 CRLMC/1433/2024	SUJIT KUMAR MOHANTY MP	RAJIB LOCHAN PATTNAIK	787/2025
77	D-CRLMC/7979/2025 CRLMC/ /	MAHESWARI DAS MP	BIBHUTI RANJAN MOHANTY	788/2025
78	D-CRLMC/7998/2025 CRLMC/ /	TAPAS RANJANA MAHARANA MP	GOURI MOHAN RATH	789/2025
79	D-CRLA/7885/2025 CRLA/ /	GANGA PANI MP	DIPAK RANJAN MISHRA	814/2025
80	D-CRLA/7885/2025 CRLA/ /	GANGA PANI MP	DIPAK RANJAN MISHRA	815/2025
81	D-CRLA/1080/2022 CRLA/1080/2022	GANAPATI PATIKA MP	DIPAK RANJAN MISHRA, A.MISHRA, P.K.PATRA, K.N.SAHOO	816/2025
82	D-CRLA/2300/2025 CRLA/111/2025	RABINARAYAN PANDA MP	BIRENDRA KUMAR PARDHI	817/2025
83	D-CRLA/3343/2025 CRLA/ /	JASMAN KANDULANA MP	RAKESH KUMAR MALLICK	818/2025
84	D-WA/10610/2025 WA/ /	NATIONAL HEALTH MISSION, ODISHA, MP	BEERMDAS ACHARY	1493/2025
85	D-WA/10610/2025 WA/ /	NATIONAL HEALTH MISSION, ODISHA, MP	BEERMDAS ACHARY	1494/2025
86	D-WA/10610/2025 WA/ /	NATIONAL HEALTH MISSION, ODISHA, MP	BEERMDAS ACHARY	1495/2025
87	D-WA/10637/2025 WA/ /	P.MOHAN REDDY MP	BABITA KUMARI PATTANAIAK	1496/2025
88	D-WA/10589/2025 WA/ /	ADDITIONAL CHIEF SECY, HOME DEPTT MP	SAROJ KUMAR JEE, A.G.A.	1497/2025
89	D-WA/10589/2025	ADDITIONAL CHIEF SECY, HOME DEPTT	SAROJ KUMAR JEE, A.G.A.	

	WA/ /	MP		1498/2025
90	D-WA/10589/2025	ADDITIONAL CHIEF SECY, HOME DEPTT	SAROJ KUMAR JEE, A.G.A.	
	WA/ /	MP		1499/2025
91	D-WA/10599/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		1500/2025
92	D-WA/10599/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		1501/2025
93	D-WA/10606/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		1502/2025
94	D-WA/10606/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		1503/2025
95	D-WA/10689/2025	ODISHA GRAMYA BANK, KHURDA	KAILASH CHANDRA KANUNGO	
	WA/ /	MP		1504/2025
96	D-WA/10689/2025	ODISHA GRAMYA BANK, KHURDA	KAILASH CHANDRA KANUNGO	
	WA/ /	MP		1505/2025
97	D-WA/46518/2024	BHAGABAN MUDULI	SAURAV SUMAN BHUYAN	
	WA/3120/2024	MP		1506/2025
98	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1507/2025
99	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1508/2025
100	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1509/2025
101	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1510/2025
102	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1511/2025
103	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1512/2025
104	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1513/2025
105	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1514/2025
106	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1515/2025
107	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		1516/2025
108	D-WP(C)/8995/2025	MAREIGAON SERVICE COOPERATIVE SOCIETY, KESHKONKHANTIA		
	WP(C)/6781/2025	MP		4390/2025
109	D-WP(C)/10591/2025	SANTOSH KUMAR MOHANTY	ARUN KUMAR PATRA	
	WP(C)/ /	MP		4391/2025
110	D-WP(C)/9832/2025	RAJESH KUMAR PANDA	AKSHAYA KUMAR PANDEY	
	WP(C)/7031/2025	MP		4392/2025
111	D-WP(C)/8989/2025	BANITA KADRAKA	ANUPAM RATH	
	WP(C)/ /	MP		4393/2025
112	D-WP(C)/10594/2025	JOGAMAYA MISHRA	HARIPAD MOHANTY	
	WP(C)/7549/2025	MP		4394/2025
113	D-WP(C)/10601/2025	RAMLAL TANTY	ATUL TRIPATHY	
	WP(C)/ /	MP		4395/2025
114	D-WP(C)/10603/2025	RAMESH CHANDRA MAHAPATRA	BHARAT BHUSAN ROUSTRAY	
	WP(C)/ /	MP		4396/2025
115	D-WP(C)/9623/2025	TRIMURTY CHEMICAL INDUSTRIES, CUTTACK	RAMESH PRASAD SAMAL	
	WP(C)/ /	MP		4397/2025
116	D-WP(C)/9820/2025	MANAS RANJAN DAS	SANGRAM KUMAR SINGH	
	WP(C)/ /	MP		4398/2025
117	D-WP(C)/6927/2025	SAROJ KUMAR MOHAPATRA	SURYAKANTA DASMOHAPATRA	
	WP(C)/5258/2025	MP		4399/2025
118	D-WP(C)/6045/2025	PRATAP KUMAR SETH	SHASHI BHUSAN JENA	
	WP(C)/6195/2025	MP		4400/2025
119	D-WP(C)/12939/2024	SHADAB IQBAL BAIG		
	WP(C)/8774/2024	MP		4401/2025
120	D-WP(C)/55219/2024	MAHADEV BABAN UBALE	AMIYA KUMAR MOHANTY	
	WP(C)/1046/2025	MP		4402/2025

121	D-WP(C)/10620/2025 WP(C)/7614/2025	BIJAYA KUMAR NAYAK MP	TRILOCHAN NANDA	4403/2025
122	D-WP(C)/10631/2025 WP(C)/ /	RAMESH CHANDRA PATTJOSHI MP	SUBHAM AGRAWAL	4404/2025
123	D-WP(C)/10639/2025 WP(C)/ /	PRASANTA KUMAR SAHOO MP	LALIT MOHAN NANDA	4405/2025
124	D-WP(C)/10635/2025 WP(C)/ /	RAMESH CHANDRA PATTJOSHI MP	SUBHAM AGRAWAL	4406/2025
125	D-WP(C)/10642/2025 WP(C)/ /	UTKAL GRAPHITES PVT. LTD., SAMODALAN, BIRSA CHANDRA PATNAIK MP		4407/2025
126	D-WP(C)/23876/2012 WP(C)/23876/2012	MRS.BIMLA HALAN MP		4408/2025
127	D-WP(C)/10085/2025 WP(C)/7223/2025	M/S. EVOS BUILCON PRIVATE LTD., BBSRDEBAKANTA MOHANTY MP		4409/2025
128	D-WP(C)/10658/2025 WP(C)/ /	M/S GANDHAMARDAN TRAVELS MP	SAMBIT RATH	4410/2025
129	D-WP(C)/10659/2025 WP(C)/ /	RABINDRA KUMAR SETHY MP	KARUNAKAR JENA	4411/2025
130	D-WP(C)/8263/2025 WP(C)/6638/2025	KANCHANBALA SAHOO MP	GOUTAM KUMAR ROUSTRAY	4412/2025
131	D-WP(C)/10661/2025 WP(C)/ /	RASHMI BEHERA MP	MANOJA KUMAR KHUNTIA	4413/2025
132	D-WP(C)/10662/2025 WP(C)/ /	SARASWATI SENAPATI MP	PARSURAM PANDA	4414/2025
133	D-WP(C)/10664/2025 WP(C)/ /	BHAJAMAN NAG MP	PRASANTA KUMAR SATAPATHY	4415/2025
134	D-WP(C)/10647/2025 WP(C)/ /	RAMESH CHANDRA PATTJOSHI MP	SUBHAM AGRAWAL	4416/2025
135	D-WP(C)/8578/2025 WP(C)/6972/2025	SWADHINA BADATYA MP	SANJAYA KUMAR DAS	4417/2025
136	D-WP(C)/10648/2025 WP(C)/ /	RAMESH CHANDRA PATTJOSHI MP	SUBHAM AGRAWAL	4418/2025
137	D-WP(C)/10669/2025 WP(C)/ /	BIPULA KUMARI SARDAR MP	TUKUNA KUMAR MISHRA	4419/2025
138	D-WP(C)/10671/2025 WP(C)/ /	ASHOK KUMAR SAHOO MP	ARUPANANDA GOSWAMY	4420/2025
139	D-WP(C)/10674/2025 WP(C)/ /	BISWANATH SAHU MP	LAXMIKANTA MOHANTY	4421/2025
140	D-WP(C)/10675/2025 WP(C)/ /	SANKAR BEHERA MP	BISWABIHARI MOHANTY	4422/2025
141	D-WP(C)/10650/2025 WP(C)/ /	RAMESH CHANDRA PATTJOSHI MP	SUBHAM AGRAWAL	4423/2025
142	D-WP(C)/10679/2025 WP(C)/ /	HIRANMAYEE NAYAK MP	BISWABIHARI MOHANTY	4424/2025
143	D-WP(C)/47530/2024 WP(C)/28673/2024	REKHA SATPATHY MP		4425/2025
144	D-WP(C)/10684/2025 WP(C)/ /	BENUDHAR JAGADALA MP	SIDHARTHA DAS	4426/2025
145	D-WP(C)/10655/2025 WP(C)/ /	ACTION RESEARCH FOR HEALTH AND SOCIAL SCIENCE IN INDIA MP		4427/2025
146	D-WP(C)/10685/2025 WP(C)/ /	KUSUM TETE MP	RABI NARAYAN MOHANTY	4428/2025
147	D-WP(C)/10687/2025 WP(C)/ /	M/S. RUTU RAJA ROUT, RCMS MARKET COMPLEX, CHAMBAL NAGAR, BBSR MP		4429/2025
148	D-WP(C)/10508/2025 WP(C)/ /	KANAK MANJARI SUNDARAY MP	SHIB SHANKAR MOHANTY	4430/2025
149	D-WP(C)/10518/2025 WP(C)/ /	KANAK MANJARI SUNDARAY MP	SHIB SHANKAR MOHANTY	4431/2025
150	D-WP(C)/10694/2025 WP(C)/ /	HEMALATA PATRA MP	SAMAYA KUMAR RAY	4432/2025
151	D-WP(C)/10511/2025 WP(C)/ /	KANAK MANJARI SUNDARAY MP	SHIB SHANKAR MOHANTY	4433/2025
152	D-WP(C)/10513/2025	KANAK MANJARI SUNDARAY	SHIB SHANKAR MOHANTY	

	WP(C)/ /	MP		4434/2025
153	D-WP(C)/10517/2025 WP(C)/ /	KANAK MANJARI SUNDARAY MP	SHIB SHANKAR MOHANTY	4435/2025
154	D-WP(C)/10520/2025 WP(C)/ /	KANAK MANJARI SUNDARAY MP	SHIB SHANKAR MOHANTY	4436/2025
155	D-WP(C)/6821/2025 WP(C)/5124/2025	GANESWAR BHOI MP		4437/2025
156	D-WP(C)/10672/2025 WP(C)/ /	RAMESH CHANDRA PANDA MP	BHARAT JALLI	4438/2025
157	D-WP(C)/10696/2025 WP(C)/ /	N GEETANJALI REDDY MP	CHINTU KUMAR AGRAWAL	4439/2025
158	D-WP(C)/6979/2025 WP(C)/5328/2025	AMULYA KUMAR DAS MP		4440/2025
159	D-WP(C)/10691/2025 WP(C)/ /	SUPERINTENDING ENGINEER BHANJANASURYA MP	SURYAKANTHON PARIJANAM	4441/2025
160	D-WP(C)/10707/2025 WP(C)/ /	SRIDHAR PRASAD SAHU MP	RABI NARAYAN PANDA	4442/2025
161	D-WP(C)/10710/2025 WP(C)/ /	DR. SARAT KUMAR PARIDA MP	JAJATI KESHARI KHUNTIA	4443/2025
162	D-WP(C)/10715/2025 WP(C)/ /	ATMA RANJAN DASH MP	JIBAN RANJAN DASH	4444/2025
163	D-WP(C)/10719/2025 WP(C)/ /	BATAKRUSHNA JENA MP	HIMANSU SEKHAR SATAPATHY	4445/2025
164	D-WP(C)/10726/2025 WP(C)/ /	SACHIDANANDA DHAL MP	ANJAN KUMAR BISWAL	4446/2025
165	D-WP(C)/10725/2025 WP(C)/ /	BAYER CROPSCIENCE LTD, MAHARASHTRA MP	IBHU PRASAD MOHANTY	4447/2025
166	D-WP(C)/10727/2025 WP(C)/ /	SAILABALA JENA MP	CHITTA RANJAN SWAIN	4448/2025
167	D-WP(C)/10728/2025 WP(C)/ /	ALMA BARUA MP	ANJAN KUMAR BISWAL	4449/2025
168	D-WP(C)/10729/2025 WP(C)/ /	KANAK MANJARI SUNDARAY MP	SHIB SHANKAR MOHANTY	4450/2025
169	D-WP(C)/10732/2025 WP(C)/ /	BUBULI @ SNEHAPRABHA JENA @ PATRAS @ SNEHAPRABHA JENA (2) MP		4451/2025
170	D-WP(C)/10733/2025 WP(C)/ /	DEBAHUTI PATNAIK MP	SUBHASISH DAS	4452/2025